

[**Giani G. S. Musafir:** Can the Government consider supplying more arms to the people living in the border areas so that they may protect themselves effectively?]

**Mr. Speaker:** I am afraid these are all suggestions.

**QUARTERS FOR DISPLACED GOVERNMENT SERVANTS**

\*96. **Shri Hukam Singh:** Will the Minister of **Works, Production and Supply** be pleased to state:

(a) the number of displaced Government servants to whom residences were provided by the Estate Office during 1951-52; and

(b) the number of applications received during this period for provision of accommodation?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 654.

(b) 2,162.

**Shri Hukam Singh:** May I know the number of displaced government servants that still require to be rehabilitated and provided with residences?

**Sardar Swaran Singh:** There is no question of rehabilitating them. Government is doing everything possible to give accommodation to displaced government servants.

**Shri Hukam Singh:** What is the number that require residences now—that is, the number pending before Government?

**Sardar Swaran Singh:** That number is 1,958.

**Shri Hukam Singh:** Do Government undertake to provide residences to everyone of them?

**Sardar Swaran Singh:** Government is doing its best to provide accommodation for all of them. They were first accorded a preferential treatment, but from 29th February last that preferential treatment is no longer applicable and they have to take their chance along with other government servants.

**Shri Hukam Singh:** What is the number that might be given accommodation during this year, that is 1952-53?

**Sardar Swaran Singh:** That is covered by the reply that has been given. There are no separate figures available from 1st January till the last date

which is asked in the question. But I may add that the overall position of these displaced government servants who are still unprovided as compared to government servants in general is quite favourable and there is no real hardship so far as these displaced government servants are concerned.

**Shri B. S. Murthy:** May I know how long Government proposes to take in order to provide residences for these 2,000 people?

**Sardar Swaran Singh:** I have replied that the number of government servants in general who are still unprovided with government accommodation is pretty large and the proportion of unprovided displaced government servants does not compare unfavourably with the other government servants in general who are still unprovided with government accommodation.

**Shri Hukam Singh:** Do Government consider other government servants at par with displaced persons who have no home in India?

**Sardar Swaran Singh:** Government has never considered them at par—in fact Government has afforded them greater facilities. There was a time when allotment to general government servants was entirely stopped and all the accommodation was being allotted to displaced government servants. Then they were accorded preferential treatment for a certain length of period, every fifth vacancy going over to a displaced government servant. By adopting these methods the position has greatly improved and as at present advised there is no need for according a preferential treatment. But the matter is still being examined and if anything requires to be done it will certainly be done.

**TELEPHONE CABLES FACTORY**

\*97. **Shri Hukam Singh:** Will the Minister of **Works, Production and Supply** be pleased to state:

(a) how far the construction of a telephone cables factory at Mihijam has progressed up till 31st March, 1952;

(b) when the equipment is likely to arrive on the spot; and

(c) when it is expected to start production?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) to (c). The construction of Factory and residential Buildings are in progress. The orders for the purchase of plant and machinery have